

- (ix) Murshidabad Gramin Bank, Berhampore, Distt. Murshidabad. (W.B.)
[Placed in Library. See No. LT-267/96]
- (x) Mizoram Rural Bank, Mizoram.
[Placed in Library. See No. LT-268/96]
- (xi) Arunachal Pradesh Rural Bank, Pasighat.
[Placed in Library. See No. LT-269/96]
- (xii) Pinakini Grameena Bank, Nellore (A.P.)
[Placed in Library. See No. LT-270/96]
- (xiii) Cochar Gramin Bank, Silchar Distt. Cachar (Assam)
[Placed in Library. See No. LT-271/96]
- (xiv) Samyut Kshetriya Gramin Bank, Azamgarh (U.P.)
[Placed in Library. See No. LT-272/96]
- (xv) Jamnagar Rajkot Gramin Bank, Jamnagar (Gujarat)
[Placed in Library. See No. LT-273/96]
- (xvi) Junagadh Amreli Gramin Bank, Junagadh (Gujarat).
[Placed in Library. See No. LT-274/96]
- (xvii) Jamuna Gramin Bank, Agra City (U.P.)
[Placed in Library. See No. LT-275/96]
- (xviii) Balasore Gramya Bank, Balasore (Orissa)
[Placed in Library. See No. LT-276/96]
- (xix) Chhatrasal Gramin Bank, Orai (Distt. Jalaun) (U.P.)
[Placed in Library. See No. LT-277/96]
- (xx) Bardhaman Gramin Bank, Burdwan (West Bengal).
[Placed in Library. See No. LT-278/96]
- (xxi) Jammu Rural Bank, Jammu (J and K).
[Placed in Library. See No. LT-279/96]
- (xxii) Vaishali Kshetriya Gramin Bank, Muzaffarpur (Bihar)
[Placed in Library. See No. LT-280/96]
- (xxiii) Madhubani Kshetriya Gramin Bank, Madhubani (Bihar)
[Placed in Library. See No. LT-281/96]
- (xxiv) Pandyan Grama Bank, Sattur (Tamil Nadu).
[Placed in Library. See No. LT-282/96]
- (9) A copy of the Report (Hindi and English versions) of the Comptroller and Auditor General of India - Union Government (No. 14 of 1995)

(Commercial)-The New India Assurance Company Limited, under article 151 (1) of the Constitution.

[Placed in Library. See No. LT-283/96]

Demands for Grants of the Ministry of Agriculture for 1996-97.

THE MINISTER OF PARLIAMENTARY AFFAIRS AND MINISTER OF TOURISM (SHRI SRIKANTA JENA), Sir, on behalf of Shri Chaturanan Mishra, I beg to lay a copy of the Detailed Demands for Grants (Hindi and English versions) of the Ministry of Agriculture for the year 1996-97.

[Placed in Library. See No. LT-284/96]

Demands for Grants of the Department of Tourism for 1996-97.

THE MINISTER OF PARLIAMENTARY AFFAIRS AND MINISTER OF TOURISM (SHRI SRIKANTA JENA), Sir, I beg to lay on the Table a copy of the Detailed Demands for Grants (Hindi and English versions) of the Department of Tourism for the year 1996-97.

[Placed in Library. See No. LT-285/96]

Report of the Comptroller and Auditor General of India - Union Government (No. 22 of 1995) (Commercial) Ferro Scrap Nigam Limited.

THE MINISTER OF STATE IN THE MINISTRY OF POWER AND MINISTER OF STATE IN THE MINISTRY OF NON-CONVENTIONAL ENERGY SOURCES (DR. S. VENUGOPALACHARY) : Sir, on behalf of Shri Birendra Prasad Baisnya, I beg to lay on the Table a copy of the Report (Hindi and English versions) of the Comptroller and Auditor General of India - Union Government (No. 22 of 1995) (Commercial)-Ferro Scrap Nigam Limited under article 151 (1) of the Constitution.

[Placed in Library. See No. LT-286/96]

Papers Under Section 619A of the Companies Act, - 1956 etc.

THE MINISTER OF TEXTILES (SHRI R.L. JALAPPA), Sir, I beg to lay on the Table -

- (1) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956 :-
 - (i) Review by the Government of the working of the National Jute Manufactures Corporation Limited, Calcutta for the year 1993-94.
 - (ii) Annual Report of the National Jute Manufactures Corporation Limited Calcutta, for the year 1993-94, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.